

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

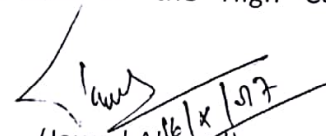
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NOTIFICATION

No. 1023

Dated: 16.10.2017

It is notified for the information of all those eligible candidates of both provinces of the **State**, who have applied for Divisional Cadre posts of Junior Assistants in Subordinate Courts, advertised vide Notification 323 dated 26.05.2017, that their Written Test (Descriptive type) shall be simultaneously conducted on **29.10.2017 (Sunday)** at 10:30 am at their respective District headquarters, except District Doda where it will be held at Bhandarwah where the Court of PDJ is located, at the centers to be separately notified by concerned Principal District Judges. The candidates will be allowed in the examination centers only on the production of their receipt/roll number slips. Criteria for the test has been already notified vide this Secretariat's order No. 640 dated: 10.08.2017 and is available on the official website of the High Court (www.jkhighcourt.nic.in).

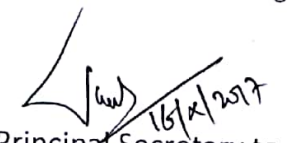

(Jawad Ahmad)
Principal Secretary to,
Hon'ble the Chief Justice

No.: 1973-79/PSY

Dated: 16.10.2017

Copy to:

- 1) Secretary to Hon'ble Mr Justice Mohammad Yaqoob Mir.
- 2) Secretary to Hon'ble Mr Justice Janak Raj Kotwal.
.....for information of their lordships.
- 3) Principal District & Sessions Judge, Srinagar/Anantnag/Bandipora/Baramulla/ Budgam/ Ganderbal/Kargil/Kupwara/Kulgam/Leh/Pulwama/Shopian/Bhandarwah/Jammu/Kathua/ Kishtwar/Poonch/Rajouri/Ramban/Reasi/Udhampur/Samba
..... for information and necessary action.
- 4) Director Information, Srinagar with the request to publish the above Notification in daily newspapers i.e. **Greater Kashmir & Daily Aftab** in Kashmir Province and **Daily Excelsior & Amar Ujala (Hindi)** in Jammu Province.
- 5) Director, **Radio Kashmir Srinagar/Jammu** with the request to broadcast on two alternative days and give wide publicity to the Notification through News & Employment Bulletin.
- 6) Director, **Doordarshan Srinagar/Jammu** with the request to telecast on two alternative days and give wide publicity to the Notification through News & Employment Bulletin.
- 7) Incharge NIC, High Court wing, Srinagar for uploading of the notice in the High Court website.


Principal Secretary to,
Hon'ble the Chief Justice